

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 84 of 2014 &  
IA No. 154 of 2014**

**Dated : 28<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh  
Ltd. & Ors.**

**... Appellant(s)**

**Versus**

**M/s S.L.S. Power Ltd. & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) :

-

Counsel for the Respondent(s):

Mr. Gopal Choudary for R.2

Mr. Anand K. Ganesan

Mr. Swapna Seshadri for R.1, 16,  
29 to 31

**ORDER**

Reply has been filed by the learned counsel for the Respondent questioning the maintainability of the Appeal.

Post the matter on **02.07.2014** for hearing the question of maintainability.

**(Rakesh Nath)  
Technical Member**  
*ts/js*

**(Justice M. Karpaga Vinayagam)  
Chairperson**